

GOVERNMENT OF INDIA
MINISTRY OF POWER

LOK SABHA
UNSTARRED QUESTION NO.1086
ANSWERED ON 05.02.2026

SETTING UP OF THERMAL POWER PLANTS IN BIHAR

†1086. SHRI RAJESH RANJAN:

Will the Minister of POWER
be pleased to state:

(a) whether the Government has discussed any plan with the State Government of Bihar to set up Thermal Power Plants (TPPs) and gas-based power plants including multi-purpose dam based power projects, small hydro power projects in rivers like Koshi, Mahananda and Karamnasa in view of voltage fluctuation, load shedding, tripping and power cut in crop season and shortage of 24X7 reliable power for industries in the Koshi-Simanchal region of the Bihar; and

(b) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : As per Section 7 of Electricity Act, 2003 power generation is a de-licensed activity in the country and any generating company may establish, operate and maintain a generating station without requiring a license under this Act if it complies with the technical standards relating to connectivity with the grid.

Coal Based Thermal Capacity of 3060 MW is under construction in the State of Bihar. The Unit wise detail is as follows:

S.No.	Project Name	Implementing Agency	Sector	Unit No.	Capacity (MW)
1	Buxar TPP	SJVN	Central	U-2	660
2			Central	U-4	800
3	Nabinagar STPP, St-II	NTPC	Central	U-5	800
4			Central	U-6	800
Total Coal Based Capacity Under Construction					3060

Further, 2,400 MW (3 X 800 MW) coal based thermal power project at Pirpainti, Bhagalpur is being setup by a private developer, awarded through Tariff Based Competitive Bidding (TBCB).

In the last five years, only one Detailed Project Report (DPR) of Hydroelectric Project, namely Dagmara (130.1 MW) on Koshi river, in the State of Bihar, was received in Central Electricity Authority (CEA) for concurrence. The DPR was received in CEA in June 2021; however, the same was returned in January 2022 due to very high tariff.
